

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 2635 of 2014

Dated : 14th August, 2015

In the matter of:

Adani Power Maharashtra Ltd.

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

....Respondent(s)

ORDER

Bench has not assembled today.

Matter is posted for hearing on **30th September, 2015.**

Court Master

rkt